NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No.181/2017 IN CP (IB) No. 06/Chd/CHD/2017 (Decided matter)

In the matter of:

M/s Hind Motors India Ltd.

...Petitioner/Applicant

Present:

Mr. Vikas Kuthiala, Advocate for Mr. Saurabh Arora, Advocate

for the petitioner.

Mr. Kamal Satija, Advocate for the Liquidator.

CA No.181/2017

Learned counsel for the Liquidator submits that compliance of the previous order has been made by the applicant and premises were sealed as per the directions given in the order dated 21.11.2017. CA No.181/2017, therefore, stands disposed of.

Sd/-

(Justice R.P. Nagrath) Member (Judicial)

November 24, 2017